

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 37/ND/2014  
RT CP No.214/Chd/Hry/2017**

Shri Sundeep Dhir

...Petitioner

Vs.

M/s. Habitare Hotels & Resorts Pvt.Ltd. & Ors.

...Respondents

Present:: Mr.Krishna Kumar and Ms.Srujana Suman, Advocates for  
Petitioner.  
Mr.Nahush Jain, Advocate for respondents

List the matter for arguments on 19.01.2018 along with CP  
No.36/ND/2014 / RT CP No.196/Chd/Hry/2017.

Sd/-

(Justice R.P.Nagrath)  
Member (Judicial)

November 22, 2017

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